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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL**


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 07.09.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No. 212,278,327&328,370/2018 in CP No. 138/241/HDB/2018
NAME OF THE COMPANY	MPR Refractories Ltd
NAME OF THE PETITIONER(S)	M.Chandra Sekhar Rao & 03 Other
NAME OF THE RESPONDENT(S)	MPR Refractories Ltd
UNDER SECTION	241

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chidambaram	PCS	9849056651	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujana Kumar Reddy	Adv.	9160001435	

**ORDER**

Learned PCS S.Chidambaram present for Petitioner. Learned counsel Mr. T.Sujan Kumar Reddy present for Respondent.

Respondent shall file counter in IA 370/2018 within one week and thereafter Applicant shall file rejoinder within one week and file proof of service.

Both sides' counsels consented to argue all the interim applications including amendment applications along with the main petition.

List the main petition for final hearing on 27.09.2018.

  
MEMBER JUDICIAL